

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP No. 67/CTB/2019, CA No. 35/CB/2022, CA No. 36/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Serious Fraud Investigation Office -Vs- Prashanata Kumar Dash & Ors.
Under Section	241-242, 246

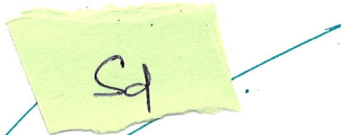
For Petitioner (s) :

For Respondent (s)

Mr. Saswat K. Acharya,  
 Mr. S. Pholgu,  
 Mr. A. Agarwal,  
 Mr. J. Sahoo,  
 Mr. S. Agrawal,  
 Mr. J. Joshi, Advocates For 1,2 &14

**ORDER**

Due to paucity of time, matter could not be taken up today. List the matter on 15.11.2022.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**